

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4737  
ANSWERED ON:25.08.2010  
IRREGULARITIES IN RTI COMMISSION  
Venugopal Shri K. C.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether several irregularities in various `Right to Information Commissions` in various States including appointment of members in the State RTI Commission have come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the actions taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): The information is not centrally maintained.
- (c): It is the responsibility of the concerned State Governments to deal with the matters relating to the State Information Commissions.